

SPECIAL BENCH
COURT - I

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/83(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	GULMOHAR MERCANTILE PRIVATE LIMITED VS UNRIVALLED PROJECTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

For Financial Creditor

Mr. Kumarjit Banerjee, Adv.

Mr. Anil Anchalia, PCA

Mr. T. Kandelwal, Adv.

For Corporate Debtor

Mr. Shaunak Mitra, Adv.

Mr. Mohan Ram Goenka, CS

Ms. Sneha Khaitan, CS

ORDER

1. Ld. Counsel on both sides present.
2. Post this matter before regular Bench on **21.06.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**